

**Annexure – 8**

**Name of the corporate debtor: RANKINI POWER GENERATION PRIVATE LIMITED**

**Date of commencement of CIRP: 14.05.2026 (Order dated 14.05.2026 was received on 15<sup>th</sup> May 2026)**

**List of creditors as on: 29<sup>th</sup> May, 2026**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Preeti Gupta	29.05.2026	46,667	46,667	Unsecured	NIL	NIL	YES	NIL	NIL	NIL	NIL	NIL	Spouse of Mr. Sanjay Gupta, Member of Suspend ed Board of Directors
	<b>TOTAL</b>		<b>46,667</b>	<b>46,667</b>					NIL					